

UPDATED LIST OF FINANCIAL CREDITORS IN A CLASS COMPRISING THE RE-CONSTITUTED COMMITTEE OF CREDITORS ALONGWITH THEIR NAMES, THE AMOUNT AS CLAIMED BY THEM, THE AMOUNT ADMITTED AFTER VERIFICATION BY THE UNDERSIGNED AND THE DETAILS OF THEIR VOTING SHARE

Dear Sir/Madam,

Please be informed that the undersigned updated the list of claims and reconstituted the CoC in the matter of Alchemist Township India Limited on 25.11.2022.

That a list of updated claims has to be uploaded in IBBI portal, accordingly the undersigned had tried to upload the relevant details several times, however due to the large size of claimants in the matter, the portal is unable to upload the relevant details and a message "413 Request entity too large" appears on the screen.

In this regard, the undersigned is sharing the details of claims along with relevant annexure for your reference through mail also.

[Annexure-2 :- An updated list of Financial Creditors in a Class comprising the re-constituted Committee of Creditors alongwith their names, the amount as claimed by them, the amount admitted after verification by the undersigned and the details of their voting share](#)

Please click on above Hyperlink for the detailed updated list of Creditors.

For any other information relating to claims admission, claimants may also visit at <https://www.atilinsolvency.com> and contact below mentioned helpline numbers:

HELPLINE NO.-

- 9818027344
- 9818948335
- 9818948536
- 9818948171
- 9818947730

(TIMING: 10AM - 6PM)

MONDAY TO SATURDAY